

WRIT PETITION (CONT. CASE CIVIL)

FILING NUMBER: 2703/2020

PARAS KUMAR : PETITIONER

Vs

THE STATE OF JHARKHAND AND ORS : RESPONDENTS

BENCH : S.J

CAVEAT: N/A

CFS:

PETITION : N/A

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Para no. after para 32 may be verified or corrected.
2. F/C or T/C of page no. 48 may be given.
3. Respondent no.3 may be verified or corrected as per Annex3.

Saket Kumar Singh  
16/06/2020.